

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO. 35

TO BE ANSWERED ON WEDNESDAY, THE 18.07.2018

Vacant Posts of Judges in High Court in Kerala

35. DR. P.K. BIJU:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of sanctioned and vacant posts of Judges in High Court of Kerala; and
- (b) the number of cases pending in Kerala High Court along with the details thereof

ANSWER
MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P. CHAUDHARY)

(a) : As on 12.07.2018 , against the sanctioned strength of 47 Judges, 35 Judges are working, leaving 12 posts vacant in the Kerala High Court.

(b): As per information available on the National Judicial Data Grid (NJDG) on 13.07.2018, there are 1,89,403 cases pending in Kerala High Court. Out of these, 81,407 are civil cases, 39,947 are criminal cases and 68,049 are Writ matters.
